## **GOVERNMENT OF INDIA**

# MINISTRY OF HOUSING AND URBAN AFFAIRS

# **RAJYA SABHA**

# **UNSTARRED QUESTION NO. 850**

# TO BE ANSWERED ON DECEMBER 06, 2021

#### REDUCTION IN STAMP DUTY ON PROPERTY TRANSACTION

# NO. 850. SHRI SAMBHAJI CHHATRAPATI:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government has recommended the State Governments and UT Administration to reduce stamp duty on property transaction to push real estate activities, generate more revenue and aid economic growth;
- (b) if so, the details thereof; and
- (c) the States and UTs which responded to the recommendation with the percentage of stamp duty reduction?

## ANSWER

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

# (SHRI KAUSHAL KISHORE)

(a) to (c) Yes, Sir. The Ministry of Housing and Urban Affairs had recommended to the State Governments and Union Territory (UT) Administrations to consider reduction in stamp duty rates on transaction of sale/purchase of immovable property for specific period of time to encourage the home buyers and sellers to expedite their transactions.

Many States/UTs responded positively by reducing the rates of stamp duty on transactions involving sale/purchase of immovable property. Exact details of reduction in stamp duty in various States/UTs is not centrally maintained.

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